

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SONTOSH MOHAN DEV) : Under what rule ?

PROF. MADHU DANDAVATE : Rule 376 provided you know what Rule 376 is (*Interruptions*)

MR. SPEAKER : What is the business before the House ?

PROF. MADHU DANDAVATE : Just now, you were making some observations on the question of the notice which we have given. I will pick up to the observations that you have made. You have said : "the matter is before the Parliamentary Committee." We are raising only a procedural point that in this House on 20th April, 1988. . .

MR. SPEAKER : Overruled. No. After the Report.

(*Interruptions*)

PAPERS LAID ON THE TABLE

12.12 hrs.

[*English*]

A statement explaining reasons for not laying the Annual Report etc. of All India Handloom Fabrics Marketing Cooperative Societies Ltd. for 1986-87 within stipulated Period

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL) On behalf of Shri Ram Niwas Mirdha, I beg to lay on the Table a statement (Hindi and English versions) explaining the reasons for not laying the Annual Report and Audited Accounts of the All India Handloom Fabrics Marketing Cooperative Society Limited, Bombay for the year 1986-87 within the stipulated period of nine months after the close of the Accounting year.

[Placed in library. See No. LT-5962/88]

Annual Report and Review on the Working of the Sports Goods Export Promotion Council for 1986-87 etc.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY

AFFAIRS (SHRIMATI SHEILA DIKSHIT): On behalf of Shri Priya Ranjan Das Munsi I beg to lay on the Table :

1. A copy of the Notification No. S. O. 278 (E) (Hindi and English versions) published in Gazette of India dated the 23rd March, 1988 making certain amendments in the Open General Licences Nos. 1/87 to 18/87 dated the 1st April, 1987 issued under section 3 of the Imports and Exports (Control) Act, 1947.

[Placed in Library. See No. LT-5963/88]

2. (i) A copy of the Annual Report (Hindi and English versions) of the Sports Goods Export Promotion Council, New Delhi, for the year 1986-87 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the Working of the Sports Goods Export Promotion Council, New Delhi, for the year 1986-87.

3. A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. LT-5964/88]

4. (i) A copy of the Annual Report (Hindi and English versions) of the Tea Board, Calcutta, for the year 1986-87.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Tea Board, Calcutta, for the year 1986-87 together with Audit Report thereon.

- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Tea Board, Calcutta, for the year 1986-87.

5. A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library. See No. LT-5965/88]

12.13 hrs.

ASSENT TO BILLS

[English]

SECRETARY-GENERAL : Sir, I lay on the Table the following seventeen Bills passed by the Houses of Parliament during the current session and assented to since a report was last made to the House on the 23rd February, 1888 :

1. The Appropriation (Vote on Account) Bill, 1988
2. The Appropriation Bill, 1988
3. The Punjab Appropriation (Vote on Account) Bill, 1988
4. The Punjab Appropriation Bills, 1988
5. The Delhi Administration (Amendment) Bill, 1988
6. Rhw Delhi Municipal Corporation (Amendment) Bill, 1988
7. The Major Port Trusts (Amendment) Bill, 1988
8. The Constitution (Fifty-ninth Amendment) Bill, 1988
9. The Tamil Nadu Appropriation (Vote on Account) Bill, 1988
10. The Tamil Nadu Appropriation Bill, 1988
11. The Appropriation (Railway) Bill, 1988
12. The Appropriation (Railway) No. 2 Bill, 1988
13. The Appropriation (Railway) No. 3 Bill, 1988

14. The High Court and Supreme Court Judges (Conditions of Service) Amendment Bill, 1988

15. The Tamil Nadu State Legislature (Delegation of Powers) Bill, 1988

16. The Tamil Nadu Agricultural Service Co-operative Societies (Appointment of Special Officers) Amendment Bill, 1988

17. The Tamil Nadu Co-operative Societies (Appointment of Special Officers) Bill, 1988.

12.14 hrs.

ESTIMATES COMMITTEE Sixty-third Report and Minutes

[English]

SHRI HUSSAIN DALWAI (Ratnagiri): I beg to present the Sixty-third Report (Hindi and English versions) of the Estimates Committee on the Ministry of Tourism—Development of Major Buddhist Pilgrimage Centres and Minutes of the sittings of the Committee relating thereto.

PUBLIC ACCOUNTS COMMITTEE

Hundred and Twenty-seventh and Hundred and Twenty-ninth Report

[English]

SHRI AMAL DATTA (Diamond Harbour) : I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee :

1. Hundred and Twenty-seventh Report on Induction of an aircraft in the Indian Air Force.
2. Hundred and Twenty-ninth Report on (i) Kharagpur-Madras wideband microwave scheme (ii) Calcutta-North Bengal-Assam wideband microwave scheme (iii) Nagpur-Bangalore wideband microwave scheme.